

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
NEW DELHI

C.P NO. 92(ND)/2017
CA NO.

CORAM:


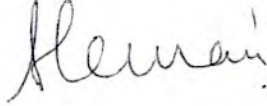
SH. R.VARADHARAJAN
Hon'ble Member (J)

Ms. Deepa Krishan
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.05.2017

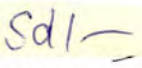
NAME OF THE COMPANY: Dr. G.L. Purohit & Ors.
Vs.
M/s. Rajasthan Hospitals Ltd. & Ors.

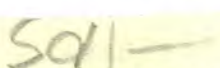
SECTION OF THE COMPANIES ACT: 241-242

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1	P/c M/s. A&L		Respondents	
2	SANJAY KR MARIA		Petitioners	

ORDER

At the joint request of the parties, the matter is adjourned to 25.5.2017


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
19.5.2017